

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMERCE (SHRI
MOHD. SHAFI QURESHI) : (a) Yes,
Sir.

(b) No, Sir.

(c) and (d). The Government of Bihar propose to set up a spun silk mill of 3000 spindles at Bhagalpur. For this project, the State Government has already obtained Industrial Licence under the Industries (Development and Regulation) Act, 1951; acquired land and received quotations for equipment.

ADDITIONAL BOGIE TO PUNJAB
MAIL OR TATA EXPRESS

5572. SHRI MARANDI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a large number of passengers come daily to Patna Junction from Jasidih;

(b) whether it is a fact that no bogie is attached to the train which is bound for Patna from Jasidih with the result that passengers suffer inconvenience and it often happens that even passengers having 1st class tickets cannot get room in Punjab Mail and Tata Express;

(c) whether Government are considering to attach a bogie to Punjab Mail or Tata Express or to introduce an additional train in Jasidih; and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS
(SHRI C. M. POONACHA) : (a) to (d). The daily average number of tickets issued from Jasidih to Patna is 55. During the past three months no requisition was received by Jasidih station for reservation of first class berths by 5 Up Punjab Mail or 88 Dn. South Bihar Express for Patna. Apart from the question of traffic justification, running of a through service coach between Jasidih and Patna as a regular measure is not feasible for want of room on either of these trains.

पन्ना हीरे की खानों के भूतपूर्व मुख्य
इंजीनियर

5573. श्री मोल्लू प्रसाद : क्या इस्पात,
खान तथा धातु मंत्री यह बताने की कृपा
करेंगे कि :

(क) क्या यह सच है कि विशेष पुलिस
विभाग ने उन गम्भीर आरोपों की जांच
की है जो पन्ना हीरे की खानों के भूतपूर्व
मुख्य इंजीनियर के विरुद्ध लगाये गये थे कि
उन्होंने अपने पद का दुरुपयोग किया है
और हीरों का गबन किया है;

(ख) क्या यह भी सच है कि आरोपों
की जांच के दौरान उक्त अधिकारी को वहां
से स्थानान्तरित कर दिया गया था और
उन्हें बेलाडिला परियोजना में महा-प्रबन्धक
के पद पर नियुक्त कर दिया गया था;

(ग) क्या विशेष पुलिस विभाग का प्रति-
वेदन मिल गया है; और

(घ) यदि हां, तो इस सम्बन्ध में क्या
कार्यवाही की गई है और उनके स्थानान्तरण
के क्या कारण हैं ?

इस्पात, खान तथा धातु मन्त्री (डा०
जन्ना रेड्डी) : (क) हां, महोदय ।

(ख) से (घ). मुख्य अभियंता तथा कुछ
दूसरे अधिकारियों के विरुद्ध कुछ आरोप
लगाये गये थे । एस० पी० ई० ने इसकी
पड़ताल की थी । केन्द्रीय गुप्त बार्ता आयोग
तथा गृह मंत्रालय की सलाह ली गई । अधि-
कारी को कुछ छोटी मोटी बातों में दोषी पाया
गया अतः गृह मंत्रालय की सलाह से उसे सचेत
कर दिया गया । प्रशासन के हित में उसे कुछ
समय पहले पटना से राष्ट्रीय खनिज विकास
निगम के मुख्यालय में लाया गया । बाद में
यह विशेष कर्त्तव्य अधिकारी के रूप में
बेलाडिला लोहा परियोजना में काम करता
रहा । पूछताछ समाप्त होने पर उसे कथित
परियोजना में महाप्रबन्धक के पद पर लगाया
गया ।

रेलवे कर्मचारियों के विरुद्ध अनुशासनिक
कार्यवाही

5574. श्री रामाबतार शास्त्री : क्या
रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रत्येक रेलवे डिवीजन में जिलेवार तथा जोनवार 1965, 1966 और 1967 में कितने रेलवे कर्मचारियों के विरुद्ध अनुशासनिक कार्यवाही की गई;

(ख) इस प्रकार की अनुशासनिक कार्यवाही के परिणामस्वरूप रेलवे विभाग में कितने जन-दिनों की हानि हुई;

(ग) इनके अतिरिक्त कितने रेलवे कर्मचारियों के विरुद्ध न्यायालयों में मुकदमे चल रहे हैं; और

(घ) कितने मामलों में अनुशासनिक कार्यवाही के बारे में नियत अवधि में निर्णय किया गया ?

रेलवे मंत्री (श्री चे० मु० पुनाचा) :

(क) से (घ) सूचना मंगायी जा रही है और सभा-पटल पर रख दी जायेगी ।

ALL-INDIA AUTOMOBILE AND ANCILLARY INDUSTRIES ASSOCIATION

5575. SHRI N. K. SOMANI : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the Chairman of the scooter motor cycle and three wheeler panel of All India Automobile and Ancillary Industries Association has asked for an interview with him to discuss the problems of the industry; ;

(b) whether the meeting has already taken place and if so whether he proposes to meet the Chairman of the panel;

(c) whether it is a fact that the Planning Commission and the Development Council for Automobiles recommend the expansion of the existing units so that their capacity reaches economic level of production and achieves the proposed Fourth Plan target of 250,000 vehicles (*viz.*, Scooters, Motor Cycles, Three Wheelers etc.); and

(d) if so, the reasons as to why Government have lately initiated action to license one or more units with an annual capacity of 60,000 scooters?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). In a Memorandum submitted by the All India Automobile and Ancillary Industries Association conveying their views on the policy to be adopted for licensing additional capacity for the manufacture of scooters, Motor-cycles, etc., a request was also made that the Chairman of their scooter, motor-cycle and three-wheeler panel with two of his colleagues, may be granted an interview by the Minister of Industrial Development and Company Affairs to enable them to explain the matter in fuller detail. The Memorandum submitted by the Association is being examined. The interview has not yet been granted as it is felt that it would be more useful after the various points raised by the Association have been examined by Government.

(c) and (d). A Sub-Committee of the Development Council for automobiles etc. had recommended *inter-alia* that the Fourth Plan target set for the scooter/motor-cycles industry could be achieved by the expansion of the existing units. However, the question of licensing additional capacity for the manufacture of scooters was considered in all its aspects by the Licensing Committee, which includes, amongst others, a representative each of the Ministry of Industrial Development and Company Affairs, Planning Commission and the Ministry of Finance and the Committee recommended that licensing of one more unit for the manufacture of scooters of a suitable economic capacity may be considered in view of the demand and long waiting list for scooters. This recommendation has been accepted by the Government. In accepting the recommendation to licence one more unit in this field, Government have amongst other reasons, been guided by the following considerations :—

(i) The establishment of a new unit, which could be planned, right from the beginning, for a sufficient large volume of production, would lead to economies in production.

(ii) It is hoped that it may be possible for the new unit to produce and market a scooter at a price lower than that of the existing makes of scooters.